NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 242/13	TP 9/17	For compliance of office objections	433(e)/ 433(f)	HDFC Bank Ltd. Vs Narayana Electrical Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
Sudhar 13.5	Petitioner	13554dhiV
90360 20988 Kulunity N.D	Res Pondent	A
8904201249·		

Counsel for petitioner is present. Counsel for respondent is also present. Today, he received copies of petition from the counsel for petitioner and he requested time to file objections.

List it on 17.10.2017.

MEMBER (J)

MEMBER (T)